

Aakriti Landcon Private Limited; CIRP commenced on 24.07.2026;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Mrs. Karuna Chaturvedi	07-Aug-26	₹ 1,36,04,011.00	₹ 1,36,04,011.00	Loan/Advance to Corporate Debtor - Unsecured Financial Creditor	₹ 0.00	Yes	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
1	Total		₹ 1,36,04,011.00	₹ 1,36,04,011.00		₹ 0.00		0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

1. As per Regulation 14 of IBC 2016-

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.